

Title:Introduction of the Major Port Trusts (Amendment) Bill, 2001.

12.22-1/2 hrs.

MR. DEPUTY-SPEAKER: Now, we take up item No. 23. Shri Arun Jaitley.

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SHIPPING (SHRI ARUN JAITLEY): I beg to move for leave to introduce a Bill further to amend the Major Port Trusts Act, 1963.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Major Port Trusts Act, 1963."

The motion was adopted.

SHRI ARUN JAITLEY: I introduce ** the Bill.

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**Introduced with the recommendation of the President